

**COURT NO. 14**  
**THE HONOURABLE SRI JUSTICE T.VINOD KUMAR**

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**To be heard on Monday the 18th day of November 2024( AT 10:30 AM - HYBRID MODE )**  
**NOTE-For Registration - <https://tshc.vconsol.com/register> For attending Court Proceedings -**  
**<https://tshc.vconsol.com/login>**

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**(DAILY LIST)**

<b>SNO</b>	<b>CASE</b>	<b>PETITIONER ADV.</b>	<b>RESPONDENT ADV.</b>	<b>DISTRICT</b>
<b><u>FOR ADMISSION</u></b>				
1	WP/32081/2024 IA 1/2024(Stay Petition)	CH RAVI KUMAR	GP FOR REVENUE GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R5)	MANCHERIAL
2	WP/32089/2024 IA 1/2024(Direction Petition)	P CHAKRAVARTHY	GP FOR IRRI AND COMM AREA DEV GP FOR LAND ACQUISITION (R3)	JOGULAMBA GADWAL

**COURT NO. 14****THE HONOURABLE SRI JUSTICE T.VINOD KUMAR****To be heard on Monday the 18th day of November 2024( AFTER DAILY LIST)****(DAILY LIST-1)**

<b>SNO</b>	<b>CASE</b>	<b>PETITIONER ADV.</b>	<b>RESPONDENT ADV.</b>	<b>DISTRICT</b>
<b><u>FOR APPEARANCE</u></b>				
3	CC/2704/2023 IA 1/2024(Amendment Petition)	K DAMODER RAYUDU	GP FOR ROADS BUILDINGS GP FOR LAND ACQUISITION (R3) GP FOR LAND ACQUISITION (R5) Order Dated 18.10.2024. R 5 notice sent through DJ, Nalgonda District at Nalgonda and by RPAD not yet returned.	NALGONDA
4	CC/2705/2023 IA 1/2024(Amendment Petition)	K DAMODER RAYUDU	GP FOR ROADS BUILDINGS GP FOR LAND ACQUISITION (R3) GP FOR LAND ACQUISITION (R5) Order Dated 18.10.2024. R 5 notice sent through DJ, Nalgonda District at Nalgonda and by RPAD not yet returned.	NALGONDA
5	CC/287/2024	JITHENDER RAO VEERAMALLA	GP FOR LAND ACQUISITION KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R2) KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R5) GP FOR PANCHAYAT RAJ RURAL DEV (R7) GP FOR PANCHAYAT RAJ RURAL DEV (R6) Order Dated 18.10.2024. R 1 notice served. RR 2 to 7 notice sent through DJ, Rangareddy District and by RPAD not yet returned.	RANGA REDDY
6	CC/1087/2024	CHANDRASEKHAR REDDY GOPIREDDY	GP FOR LAND ACQUISITION Order Dated 18.10.2024. SR notice served.	RANGA REDDY
7	CC/1131/2024	S VENKATESHWAR REDDY	GP FOR LAND ACQUISITION Order Dated 18.10.2024. SR notice sent through DJ, Mahabubnagar District at Mahabubnagar and by RPAD not yet returned.	MAHABUBNAGAR
8	CC/1560/2024	S SRIDHAR	D MADHAVI (SC FOR HMDA) (R2) RR 1 and 2 notice sent through Chief Judge, City civil court, Hyderabad and by RPAD not yet returned.	MEDCHAL- MALKAJGIRI
<b><u>FOR ORDERS</u></b>				
9	WP/28214/2024 IA 1/2024(Direction Petition)	VONJARI RAJA SHEKAR REDDY VENKAT RAM REDDY	THE ADVOCATE GENERAL L PRABHAKAR REDDY SC FOR TSIIIC (R8)	SANGAREDDY
10	WP/28644/2024 IA 1/2024(Direction Petition)	SANKALP PISSAY	THE ADVOCATE GENERAL GP FOR REVENUE (R4) L PRABHAKAR REDDY SC FOR TSIIIC (R8)	SANGAREDDY
11	WP/29715/2024 IA 1/2024(Direction Petition) WP/4514/2024	P VENKATA RAMANA	THE ADVOCATE GENERAL	SANGAREDDY
12	WP/4514/2024 IA 1/2024(Suspension Petition)	V SEETHARAMA AVADHANI	ADDL ADVOCATE GENERAL	SANGAREDDY
13	WP/31183/2024 IA 1/2024(Direction Petition)	MD IQBAL ALI JAVID	GP FOR REVENUE	SANGAREDDY
<b><u>ADMISSION</u></b>				
14	WP/4527/2024 IA 1/2024(Direction Petition)	JYOTHI ESWAR GOGINENI	GP FOR SCHOOL EDUCATION GP FOR SOCIAL WELFARE (R2)	HYDERABAD
15	WP/10184/2024 IA 1/2024(Direction Petition)	G ANANDAM	GP FOR LAND ACQUISITION SAINI ARAVIND (R5)	PEDDAPALLI

16	WP/13834/2024 IA 1/2024(Direction Petition) WP/7819/2024	S V INDIRA	GP FOR SCHOOL EDUCATION PRAVEEN BONKURI (R6) B RAJESHWAR REDDY (R7) PRAVEEN BONKURI (R9) B RAJESHWAR REDDY (R8)	MEDCHAL- MALKAJGIRI
17	WP/7819/2024 IA 1/2024(Direction Petition)	S V INDIRA	GP FOR SCHOOL EDUCATION	MEDCHAL- MALKAJGIRI
18	WP/14159/2024 IA 1/2024(Direction Petition)	MOHAMMAD ADNAN	GP FOR MCPL ADMN URBAN DEV K RAVINDER REDDY (SC FOR GHMC) (R2)	HYDERABAD
19	WP/15528/2024	R R KALYAN	GP FOR REVENUE	BHADRADRI KOTHAGUDEM
20	WP/19389/2024 IA 1/2024(Stay Petition)	S V INDIRA	GP FOR SCHOOL EDUCATION PRAVEEN BONKURI (R9) PRAVEEN BONKURI (R10)	MEDCHAL- MALKAJGIRI
21	WP/20356/2024 IA 1/2024(Direction Petition) IA 2/2024(Vacate Stay Petition)	ASHOK REDDY KANATHALA	GP FOR REVENUE GP FOR IRR1 AND COMM AREA DEV GP FOR IRR1 AND COMM AREA DEV (R2) GP FOR LAND ACQUISITION (R4)	KHAMMAM
22	WP/21097/2024 IA 1/2024(Direction Petition) WP/19672/2024	K JAGADISHWAR REDDY	GP FOR LAND ACQUISITION	NALGONDA
23	WP/19672/2024 IA 1/2024(Direction Petition)	K JAGADISHWAR REDDY	GP FOR REVENUE	YADADRI BHUVANAGIRI
24	WP/21185/2024 IA 1/2024(Direction Petition) WP/5096/2023	PRABHAKAR CHIKKUDU	GP FOR REVENUE CH B R P SEKHAR (R5)	HYDERABAD
25	WP/5096/2023 IA 1/2023(Direction Petition)	CH B R P SEKHAR	GP FOR LAND ACQUISITION PRABHAKAR CHIKKUDU (R5) PRABHAKAR CHIKKUDU (R8) PRABHAKAR CHIKKUDU (R7) PRABHAKAR CHIKKUDU (R6)	YADADRI BHUVANAGIRI
26	WP/21370/2024 IA 1/2024(Suspension Petition) IA 2/2024(Vacate Stay Petition) WP/14536/2024	T SURYA SATISH	ADDL ADVOCATE GENERAL GP FOR HOME (R9) B JAGAN MADHAV RAO (SC FOR MUNICIPALITIES TS) B JAGAN MADHAV RAO (SC FOR MUNICIPALITIES TS) (R5)	RAJANNA SIRCILLA
27	WP/14536/2024 IA 1/2024(Direction Petition)	T SURYA SATISH	ADDL ADVOCATE GENERAL	RAJANNA SIRCILLA
28	WP/22736/2024 IA 1/2024(Direction Petition)	P PANDU RANGA REDDY	GP FOR HIGHER EDUCATION	HYDERABAD
29	WP/22753/2024 IA 1/2024(Direction Petition)	SAI SUMED YASASWI KONDAPALLI	ADDL ADVOCATE GENERAL CH JAGANNATHA RAO(SC FOR OSMANIA UNI) (R3)	HYDERABAD
30	WP/22907/2024 IA 1/2024(Direction Petition)	SAI SUMED YASASWI KONDAPALLI	GP FOR HIGHER EDUCATION	MEDAK
31	WP/23013/2024 IA 1/2024(Direction Petition)	S.J.A.NADEEM	GP FOR SCHOOL EDUCATION	HYDERABAD
32	WP/23413/2024 IA 1/2024(Direction Petition) IA 2/2024(Implead Petition)	BADDAM ARAVIND REDDY	GP FOR HIGHER EDUCATION CH JAGANNATHA RAO(SC FOR OSMANIA UNI) (R4)	HYDERABAD
33	WP/23952/2024 IA 1/2024(Direction Petition)	VASUDHA NAGARAJ	GP FOR GENERAL ADMINISTRATION GP FOR REVENUE (R2) GP FOR FINANCE PLANNING (R5)	KARIMNAGAR
34	WP/24190/2024	A VENKATESWARLU	GP FOR LAND ACQUISITION	RANGA REDDY

	IA 1/2024(Direction Petition)			
35	WP/24525/2024 IA 1/2024(Direction Petition)	GOKULA RAMA RAO	THE ADVOCATE GENERAL ADDL ADVOCATE GENERAL (R2)	SURYAPET
36	WP/24814/2024 IA 1/2024(Direction Petition)	G CHANDAN RAAJ	GP FOR LAND ACQUISITION	KARIMNAGAR
37	WP/24906/2024 IA 1/2024(Direction Petition)	KAMBALAPALLI SRAVAN KUMAR REDDY	GP FOR HIGHER EDUCATION	RANGA REDDY
38	WP/25191/2024 IA 1/2024(Direction Petition)	GADDE ANILKUMAR	GP FOR LAND ACQUISITION P SHASHI KIRAN (R3) DHANANJAYA NAIDU KOLLA (R10) GP FOR SCHOOL EDUCATION (R2) DHANANJAYA NAIDU KOLLA (R4) DHANANJAYA NAIDU KOLLA (R5)	HANUMAKONDA
39	WP/26159/2024 IA 1/2024(Direction Petition)	LOKIREV PREETHAM REDDY	GP FOR ROADS BUILDINGS	NALGONDA
40	WP/26254/2024	R R KALYAN	GP FOR REVENUE	BHADRADRI KOTHAGUDEM
41	WP/27048/2024 IA 1/2024(Direction Petition)	R SWARNALATHA	PADMA RAO LAKKARAJU (SC FOR NHAI) GP FOR IRRI AND COMM AREA DEV (R7) GP FOR REVENUE (R3) GP FOR ROADS BUILDINGS (R2) THOOM SRINIVAS (R9)	SANGAREDDY
42	WP/27307/2024 IA 1/2024(Stay Petition)	QAZI SALAR MASOOD AATIF	GP FOR HIGHER EDUCATION CH JAGANNATHA RAO(SC FOR OSMANIA UNI) (R5)	HYDERABAD
43	WP/27403/2024 IA 1/2024(Direction Petition)	GUDI MADHUSUDHAN REDDY	GP FOR LAND ACQUISITION P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R7) M VENUGOPAL RAO (R10)	PEDDAPALLI
44	WP/27612/2024 IA 1/2024(Direction Petition)	R R KALYAN	GP FOR LAND ACQUISITION GP FOR REVENUE (R2)	RANGA REDDY
45	WP/27671/2024 IA 1/2024(Direction Petition)	M JANARDHAN RAO	GP FOR LAND ACQUISITION K BUCHI BABU (R6) R PAVAN REDDY (SC FOR TS GENCO NON SERVICE) (R5) R PAVAN REDDY (SC FOR TS GENCO NON SERVICE) (R4)	JAYASHANKAR BHUPALPALLY
46	WP/28096/2024 IA 1/2024(Direction Petition)	RAPOLU BHASKAR	GP FOR REVENUE	JAYASHANKAR BHUPALPALLY
47	WP/28271/2024 IA 1/2024(Direction Petition)	M JANARDHAN RAO	GP FOR LAND ACQUISITION R PAVAN REDDY (SC FOR TS GENCO NON SERVICE) (R5) R PAVAN REDDY (SC FOR TS GENCO NON SERVICE) (R4)	JAYASHANKAR BHUPALPALLY
48	WP/28286/2024 IA 1/2024(Direction Petition)	RAPOLU BHASKAR	GP FOR LAND ACQUISITION GP FOR REVENUE (R2)	JAYASHANKAR BHUPALPALLY
49	WP/28323/2024 IA 1/2024(Direction Petition)	KAMBALAPALLI SRAVAN KUMAR REDDY	GP FOR EDUCATION GP FOR LAND ACQUISITION (R3)	SANGAREDDY
50	WP/28677/2024 IA 1/2024(Direction Petition) WP/28260/2024	RAPOLU BHASKAR	GP FOR LAND ACQUISITION	JAYASHANKAR BHUPALPALLY
51	WP/28260/2024 IA 1/2024(Direction Petition)	RAPOLU BHASKAR	GP FOR LAND ACQUISITION	JAYASHANKAR BHUPALPALLY
52	WP/28983/2024 IA 1/2024(Receive Addl. Document)	SHAIKH AHMED ALI	GP FOR LAND ACQUISITION	MANCHERIAL

53	WP/29046/2024 IA 1/2024(Direction Petition) IA 2/2024(Direction Petition)	MIR MUKARRAM ALI	GP FOR REVENUE GP FOR ROADS BUILDINGS (R5)	RANGA REDDY
54	WP/29200/2024 IA 1/2024(Direction Petition)	D RAMAKRISHNA	GP FOR MCPL ADMN URBAN DEV K PRADEEP REDDY (R7) K PRADEEP REDDY (R6) HCJ NOTE	HYDERABAD
55	WP/29916/2024 IA 1/2024(Direction Petition)	A PRABHAKAR RAO	GP FOR REVENUE	JAYASHANKAR BHUPALPALLY
56	WP/30105/2024 IA 1/2024(Direction Petition)	RAVENDAR SAMALA	GP FOR HIGHER EDUCATION	KARIMNAGAR
57	WP/30241/2024 IA 1/2024(Direction Petition)	CH JANARDHAN REDDY	GP FOR MCPL ADMN URBAN DEV V NARASIMHA GOUD(SC FOR HMDA) (R6) T PURNA CHANDRA RAO (R9) HCJ NOTE	RANGA REDDY
58	WP/31293/2024 IA 1/2024(Direction Petition)	SRINIVAS BOBBILI	GP FOR MCPL ADMN URBAN DEV K RAVINDER REDDY (SC FOR GHMC) (R3)	RANGA REDDY
<b><u>INTERLOCUTORY</u></b>				
59	WP/25633/2021 IA 1/2021(Direction Petition)	R ANURAG	GP FOR LAND ACQUISITION G NARENDER REDDY (SC FOR HMWS AND SB) (R4)	RANGA REDDY
60	WP/15745/2024 IA 1/2024(Suspension Petition)	V UMA DEVI	GP FOR LAND ACQUISITION P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R6) P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R5)	MANCHERIAL
<b><u>FOR HEARING</u></b>				
61	WP/216/2022 IA 1/2022(Direction Petition)	N MUKUNDA REDDY RAVI	GP FOR REVENUE	MEDAK
62	WP/3161/2022 IA 1/2022(Stay Petition) WP/41969/2017	BAJRANG SINGH THAKUR	GP FOR REVENUE R ANURAG (SC FOR TSRTC) (R4) M RAM MOHAN REDDY (SC FOR TSRTC) (R3) THE ADVOCATE GENERAL (R2)	MAHABUBNAGAR
63	WP/41969/2017 IA 1/2017(WPMP 52043/2017)(Direction Petition) IA 1/2019(Receive Docs Petition)	BAJRANG SINGH THAKUR	M RAM MOHAN REDDY (SC FOR TSRTC) GP FOR LAND ACQUISITION (R156) R ANURAG (SC FOR TSRTC) (R5)	MAHABUBNAGAR
<b><u>SPECIALLY MENTIONED CASES(INFRUCTUOUS)</u></b>				
64	WP/5647/2015 IA 1/2015(WPMP 7519/2015)(Direction Petition)	P V A PADMANABHAM	GP FOR LAND ACQUISITION N ASHOK KUMAR (R5) THE ADVOCATE GENERAL (R4) P RADHIVE REDDY (R4) AT 04:00 PM	HYDERABAD
65	WP/10631/2015 IA 1/2015(WPMP 14051/2015)(Direction Petition)	KIRAN PALAKURTHI	GP FOR EDUCATION GP FOR SCHOOL EDUCATION (R16) AT 04:00 PM	NALGONDA
66	WP/11106/2015 IA 1/2015(WPMP 14675/2015)(Stay Petition)	KIRAN PALAKURTHI	GP FOR EDUCATION GP FOR SCHOOL EDUCATION (R66) AT 04:00 PM	NALGONDA
67	WP/13765/2015 IA 1/2015(WPMP 18048/2015)(Direction Petition) IA 1/2020(Fix an Early Date)	VARUN THAKUR	GP FOR LAND ACQUISITION GP FOR REVENUE (R19) L PRABHAKAR REDDY SC FOR TSIC (R20) AT 04:00 PM	RANGA REDDY
68	WP/24665/2015	P BHAKTHAVATSAL	GP FOR LAND ACQUISITION	KARIMNAGAR

IA 1/2015(WPMP  
32023/2015)(Fix an Early  
Date)

BONDEMPALLY RAMULU

P SRI HARSHA REDDY (SC FOR  
SINGARENI COLLIERIES CO LTD) (R4)  
SC FOR SINGARENI C (R9)  
AT 04:00 PM

69 WP/38088/2015  
IA 1/2015(WPMP  
49015/2015)(Direction  
Petition)

K SRINIVAS

GP FOR REVENUE (R190)  
AT 04:00 PM

KARIMNAGAR

**FOR EXTENSION OF INTERIM ORDERS (AT 4.00 PM)**

70 WP/17774/2024  
IA 1/2024(Dispense with  
Petition)  
IA 2/2024(Suspension  
Petition)  
IA 3/2024(Suspension  
Petition)  
IA 4/2024(Extension  
Petition)  
IA 5/2024(Extension  
Petition)  
IA 6/2024(Extension  
Petition)

SRIRAM POLALI

GP FOR HOUSING (R4)  
K BUCHI BABU (R2)  
AT 04:00 PM

HYDERABAD

**COURT NO. 14**  
**THE HONOURABLE SRI JUSTICE T.VINOD KUMAR**  
**To be heard on Monday the 18th day of November 2024( AT 2:15 PM )**

**(DAILY LIST -2)**

SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<b><u>SPECIALY IDENTIFIED CASES SECTION 18 OF LA ACT</u></b>				
71	WP/16203/2008 IA 1/2008(WPMP 20999/2008)(Fix an Early Date) IA 1/2022(L R Petition) WP/17401/2008	T S PRAVEEN KUMAR	GP FOR ENDOWMENTS GP FOR ENDOWMENTS (R32)	NIZAMABAD
72	WP/17401/2008 IA 1/2008(WPMP 22603/2008)(Fix an Early Date) IA 1/2011(WPMP 37805/2011)(Fix an Early Date)	T S PRAVEEN KUMAR	GP FOR ENDOWMENTS GP FOR ENDOWMENTS (R3)	NIZAMABAD
73	WP/24438/2008 IA 1/2008(WPMP 31878/2008)(Direction Petition)	DEEPAK BHATTACHARJEE	M DHANANJAY REDDY(SC FOR HUDA)	HYDERABAD
74	WP/25985/2008 IA 1/2008(WPMP 34007/2008)(Direction Petition) IA 1/2023(L R Petition)	V RAVI KIRAN RAO	GP FOR IRRIGATION COMM AREA DEV GP FOR LAND ACQUISITION (R2)	ADILABAD
75	WP/28510/2008 IA 1/2008(WPMP 37358/2008)(Direction Petition)	J VENKATESWARA REDDY	GP FOR LAND ACQUISITION GP FOR IRRIGATION COMM AREA DEV (R77)	WARANGAL
76	WP/28537/2008 IA 1/2008(WPMP 37388/2008)(Stay Petition) IA 2/2008(WPMP 38097/2008)(Implead Petition)	P PRABHAKAR REDDY	GP FOR LAND ACQUISITION A V V S BHUJANGA RAO (R6) K VENUMADHAV (R5)	ADILABAD
77	WP/18186/2011	V RAVI KIRAN RAO	GP FOR IRRIGATION COMM AREA DEV P V SRINIVASA RAO (R32) GP FOR LAND ACQUISITION (R33) NANDIGAM KRISHNA RAO (R5) NANDIGAM KRISHNA RAO (R6)	ADILABAD
78	WP/27944/2011 IA 1/2011(WPMP 34463/2011)(Direction Petition) IA 1/2024(Receive Addl. Document)	V ROHITH	GP FOR LAND ACQUISITION	ADILABAD
79	WP/27236/2013 IA 1/2013(WPMP 33746/2013)(Direction Petition)	C DAMODAR REDDY	GP FOR LAND ACQUISITION	KARIMNAGAR
80	WP/29438/2013 IA 1/2013(WPMP 36576/2013)(Fix an Early Date)	B CHANDRASEN REDDY GUDI MADHUSUDHAN REDDY	GP FOR LAND ACQUISITION	NIZAMABAD
81	WP/34631/2014 IA 1/2014(WPMP 43326/2014)(Direction Petition) IA 1/2023(Implead Petition)	DEVAKINANDAN RATHI	SAMPATH PRABHAKAR REDDY(SC FORGHMC) GP FOR LAND ACQUISITION (AP) (R9) K RAVINDER REDDY (SC FOR GHMC) (R2) R A ACHUTHANAND	HYDERABAD
82	WP/36515/2014 IA 1/2014(WPMP 45712/2014)(Suspension Petition)	A RAVINDER REDDY	GP FOR LAND ACQUISITION GP FOR MCPL ADMN URBAN DEV (R9)	HYDERABAD

83	WP/36862/2014 IA 1/2014(WPMP 46131/2014)(Direction Petition)	E MADAN MOHAN RAO	GP FOR LAND ACQUISITION	ADILABAD
84	WP/38094/2014 IA 1/2014(WPMP 47642/2014)(Direction Petition)	O MANOHER REDDY	GP FOR REVENUE	HYDERABAD
85	WP/5109/2018 IA 1/2018(Direction Petition)	SHAIK MADAR	GP FOR IRRI AND COMM AREA DEV GP FOR LAND ACQUISITION (R2)	NALGONDA
86	WP/5844/2020	KONDADI AJAY KUMAR	GP FOR LAND ACQUISITION	ADILABAD
87	WP/14195/2022 IA 1/2022(Direction Petition)	PRADEEP KUMAR KANDALA	GP FOR LAND ACQUISITION	KARIMNAGAR
88	WP/27407/2022 IA 1/2022(Direction Petition) IA 2/2024(Vacate Stay Petition) WP/3171/2021 WP/12967/2011 WP/22790/2015	SRINIVAS POLAVARAPU	GP FOR MCPL ADMN URBAN DEV L RAM SINGH L RAM SINGH (R4) M A K MUKHEED (SC FOR GHMC) (R2) LETTERS	RANGA REDDY
89	WP/12967/2011 IA 1/2024(Implead Petition) IA 2/2024(Amendment Petition)	SRINIVAS POLAVARAPU	GP FOR LAND ACQUISITION GP FOR REVENUE (R6) MOHD GHULAM HUSSAIN (R5)	RANGA REDDY
90	WP/22790/2015 IA 1/2015(WPMP 29459/2015)(Direction Petition)	NAZIR AHMED KHAN	SAMPATH PRABHAKAR REDDY(SC FORGHMC) (R12) GP FOR REVENUE (R10) GP FOR MCPL ADMN URBAN DEV (R11) GP FOR HOME (R13)	RANGA REDDY
91	WP/3171/2021 IA 1/2021(Direction Petition) IA 1/2022(Amendment Petition) IA 1/2024(Amendment Petition)	SRINIVAS POLAVARAPU	GP FOR LAND ACQUISITION GP FOR REVENUE (R2) SRIRAM POLALI (R6) SRIRAM POLALI (R5)	RANGA REDDY
92	WP/43303/2022 IA 1/2022(Direction Petition) IA 1/2024(Implead Petition)	D VENKATA PADMAJA	GP FOR LAND ACQUISITION AJAY KULKARNI	HYDERABAD
93	WP/15681/2024 IA 1/2024(Suspension Petition)	V UMA DEVI	GP FOR LAND ACQUISITION GP FOR REVENUE (R2) P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R5)	MANCHERIAL

**COURT NO. 14****THE HONOURABLE SRI JUSTICE T.VINOD KUMAR****To be heard on Monday the 18th day of November 2024( AFTER DAILY LIST-2 )****(DAILY LIST-3)**

<b>SNO</b>	<b>CASE</b>	<b>PETITIONER ADV.</b>	<b>RESPONDENT ADV.</b>	<b>DISTRICT</b>
<b>FINAL HEARING (OLD MATTERS)</b>				
94	WP/8426/2006 IA 1/2023(Implead Petition)	A NARASIMHA RAO	GP FOR PANCHAYAT RAJ RURAL DEV R CHANDRA SHEKAR REDDY (SC FOR TS ZILLA PARISHADS) (R30) GP FOR LAND ACQUISITION (R29) GP FOR REVENUE (R28) SRIKANTH HARIHARAN THE ADVOCATE GENERAL (R2)	MAHABUBNAGAR
95	WP/13987/2006	O MANOHER REDDY	Y RAMA RAO(SC FOR HMDA) D MADHAVI (SC FOR HMDA) (R2) THE ADVOCATE GENERAL (R1)	RANGA REDDY
96	WP/26889/2006	A VENKATESH	GP FOR LAND ACQUISITION NANDIGAM KRISHNA RAO (R10)	WARANGAL
97	WP/27983/2007 IA 1/2007(WPMP 36588/2007)(Direction Petition) IA 2/2008(WPMP 29226/2008)(Direction Petition)	M V DURGA PRASAD	GP FOR REVENUE THE ADVOCATE GENERAL (R31) D MADHAVI (SC FOR HMDA) (R5) ADDL ADVOCATE GENERAL (R35) E MADAN MOHAN RAO (R34) Y RAMA RAO(SC FOR HMDA) (R29) THE ADVOCATE GENERAL (R32) M DHANANJAY REDDY(SC FOR HUDA) (R30) GP FOR MUNICIPAL ADMN URBAN DEV (R33)	HYDERABAD
98	WP/4108/2008 IA 1/2008(WPMP 5368/2008)(Direction Petition) IA 1/2022(Implead Petition)	MOHAMMED RAHAIL AHMED	GP FOR LAND ACQUISITION GP FOR PANCHAYAT RAJ RURAL DEV (R48) GP FOR ROADS BUILDINGS (R2)	ADILABAD
99	WP/10009/2008 IA 1/2008(WPMP 13166/2008)(Suspension Petition)	KONDAPARTHI SRINIVASA	GP FOR LAND ACQUISITION	KHAMMAM
100	WP/10488/2008 IA 1/2008(WPMP 13716/2008)(Stay Petition)	A KRISHNA RAO	K RAVINDER REDDY (SC FOR GHMC) T V RAJEEVAN (R14)	HYDERABAD
101	WP/12087/2008 IA 1/2024(Receive Docs Petition) WP/12960/2008	VIVEK JAIN	GP FOR REVENUE N MANOHAR (R2) L PRABHAKAR REDDY SC FOR TSIC (R3) GP FOR LAND ACQUISITION (R4)	RANGA REDDY
102	WP/12960/2008 IA 1/2013(WPMP 14820/2013)(Fix an Early Date) IA 1/2016(WPMP 23178/2016)(Additional Material Petition) IA 2/2016(WPMP 100599/2016)(Additional Material Petition)	S ASHOK ANAND KUMAR	GP FOR LAND ACQUISITION L PRABHAKAR REDDY SC FOR TSIC (R24)	HYDERABAD
103	WP/13330/2008 IA 1/2008(WPMP 17198/2008)(Direction Petition)	K M MAHENDER REDDY	GP FOR LAND ACQUISITION GP FOR IRRIGATION COMM AREA DEV (R5)	NIZAMABAD
104	WP/13331/2008 IA 1/2008(WPMP 17199/2008)(Direction Petition)	K M MAHENDER REDDY	GP FOR LAND ACQUISITION GP FOR IRRIGATION COMM AREA DEV (R124)	NIZAMABAD
105	WP/14703/2008 IA 1/2008(WPMP 18999/2008)(Stay Petition)	RAJASHEKAR THALLAPALLY	GP FOR LAND ACQUISITION GP FOR IRRIGATION COMM AREA DEV (R3)	KARIMNAGAR

106	WP/14736/2008 IA 1/2008(WPMP 19048/2008)(Stay Petition) IA 1/2024(Additional Material Petition)	V V RAGHAVAN	GP FOR LAND ACQUISITION R S MURTHY (ADD CGSC) (R6) P GANGA RAMI REDDY (R5) G VENKATESHVARLU CENTRAL GOVT COUNSEL (R3)	RANGA REDDY
107	WP/17041/2008	S R MAHAJIR	K SIDDHARTH RAO GP FOR LAND ACQUISITION (R159)	HYDERABAD
108	WP/17577/2008 IA 1/2008(WPMP 22855/2008)(Direction Petition)	M MEHDI HUSSAIN	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA M V KINI CO ADVOCATES SOLICITORS (R12) S S VARMA(SR PANEL COUNSEL CENT GOVT) (R10) GP FOR LAND ACQUISITION (R11)	MAHABUBNAGAR
109	WP/18481/2008 IA 1/2011(WVMP 4455/2011)(Vacate Stay Petition) IA 2/2011(WVMP 4456/2011)(Vacate Stay Petition)	MAHMOOD ALI	G VISHWESHWAR REDDY (SC FOR T S H B) THE ADVOCATE GENERAL THE ADVOCATE GENERAL (R15) GP FOR REVENUE (R16)	HYDERABAD
110	WP/20232/2008 IA 1/2008(WPMP 26409/2008)(Direction Petition)	B SHANKER	GP FOR LAND ACQUISITION G NARENDER REDDY (SC FOR HMWS AND SB) (R5)	RANGA REDDY
111	WP/20420/2008	V BRAHMAIAH CHOWDARY	GP FOR LAND ACQUISITION MD YOUSUF (SC FOR BC WELFARE FINANCE CORP) (R2) MOHD YOUSUF (R3) KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R30)	KHAMMAM
112	WP/20586/2008 IA 1/2011(WPMP 39810/2011)(OUT OF ORDER PETITION)	P SRIDHAR RAO	GP FOR LAND ACQUISITION MOHAMMED RAHAIL AHMED (R2)	ADILABAD
113	WP/21809/2008	S SURENDER REDDY	GP FOR LAND ACQUISITION GP FOR ROADS BUILDINGS (R3)	KARIMNAGAR
114	WP/23473/2008	P BHANU PRAKASH	GP FOR REVENUE M BHASKARA LAKSHMI (R4) GP FOR LAND ACQUISITION (R5) GP FOR ASSIGNMENT (R3)	HYDERABAD
115	WP/24079/2008 IA 1/2012(WPMP 42866/2012)(Implead Petition) IA 3/2012(WPMP 179787/2012)(Amendment Petition) IA 4/2012(WPMP 179788/2012)(Direction Petition) IA 1/2016(WPMP 28686/2016)(Implead Petition) IA 1/2023(Implead Petition) IA 2/2023(Implead Petition) IA 1/2024(Implead Petition)	K R PRABHAKAR	GP FOR LAND ACQUISITION T VIDYA RANI K LAXMAN RAO (R15) T VIDYA RANI (R16) MUMMANENI SRINIVASA RAO L PRABHAKAR REDDY SC FOR TSIIIC (R14) K LAXMAN RAO P VEERRAJU (R17)	RANGA REDDY
116	WP/29088/2008 IA 1/2008(WPMP 38013/2008)(Direction Petition)	V BRAHMAIAH CHOWDARY	GP FOR LAND ACQUISITION GP FOR LAND ACQUISITION (R6)	NALGONDA
117	WP/1399/2009 WP/14427/2010	S SURENDER REDDY	GP FOR LAND ACQUISITION M V KINI CO ADVOCATES SOLICITORS (R41)	ADILABAD
118	WP/14427/2010	S SURENDER REDDY	GP FOR ASSIGNMENT	ADILABAD

119	WP/2583/2009 IA 1/2009(WVMP 1958/2009)(Vacate Stay Petition)	P VENUGOPAL	GP FOR LAND ACQUISITION	KARIMNAGAR
120	WP/3779/2009 IA 1/2009(WPMP 4924/2009)(Direction Petition)	CH GANESH	K BUCHI BABU SC FOR Telangana State Housing Board	ADILABAD
121	WP/4906/2009 IA 1/2009(WPMP 6433/2009)(Direction Petition)	VENKATESHWAR VARANASI	GP FOR LAND ACQUISITION T RAMULU (R44)	ADILABAD
122	WP/5753/2009 IA 1/2009(WVMP 2664/2009)(Vacate Stay Petition)	P V KRISHNAIAH	GP FOR LAND ACQUISITION	MAHABUBNAGAR
123	WP/6231/2009 IA 1/2009(WPMP 8142/2009)(Direction Petition)	CH GANESH	G VISHWESHWAR REDDY	MEDAK
124	WP/9298/2009 IA 1/2009(WPMP 12169/2009)(Direction Petition)	PRABHAKAR CHIKKUDU	GP FOR LAND ACQUISITION	WARANGAL
125	WP/19322/2009 IA 1/2014(WPMP 39136/2014)(Amendment Petition) IA 2/2014(WPMP 49944/2014)(Additional Material Petition) IA 1/2019(Fix an Early Date)	CHALLA GUNARANJAN	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA M MEHBOOB ALI (SC FOR AICTE) (R2) K RAMAKANTH REDDY (R27) K RAJITHA (R28)	RANGA REDDY
126	WP/24991/2009	S RAM BABU	GP FOR GENERAL ADMINISTRATION	HYDERABAD
127	WP/27815/2009 IA 1/2009(WPMP 36227/2009)(Direction Petition) IA 1/2010(WPMP 5263/2010)(Stay Petition)	P PRABHAKAR REDDY	NANDIGAM KRISHNA RAO GP FOR LAND ACQUISITION (R20)	WARANGAL
128	WP/15731/2010 IA 1/2010(WPMP 19812/2010)(Direction Petition) IA 1/2012(WPMP 35450/2012)(L R Petition)	AVANCHA H CHAKRAVARTHY	GP FOR LAND ACQUISITION	RANGA REDDY
129	WP/17343/2010 IA 1/2010(WPMP 21850/2010)(Direction Petition)	A BHASKARA CHARY	GP FOR ASSIGNMENT	KHAMMAM
130	WP/17465/2010 IA 1/2010(WPMP 22044/2010)(Direction Petition)	V L SURENDRA	GP FOR LAND ACQUISITION GP FOR IRRIGATION COMM AREA DEV (R30)	RANGA REDDY
131	WP/27883/2010 IA 1/2010(WPMP 35559/2010)(Direction Petition) IA 1/2017(WVMP 1061/2017)(Vacate Stay Petition)	JITHENDER RAO VEERAMALLA	GP FOR SCHOOL EDUCATION GP FOR ASSIGNMENT GP FOR ASSIGNMENT (R2)	HYDERABAD

132	WP/29680/2010 IA 1/2011(WVMP 1506/2011)(Vacate Stay Petition) IA 3/2024(Implead Petition) IA 4/2024(Recall Petition) IA 5/2024(Recall Petition) WP/24813/2009	SREENIVASA RAO VELIVELA	PADMA RAO LAKKARAJU (SC FOR NHAI) K MURALIDHAR REDDY S S VARMA GP FOR REVENUE (R8) IA(SR) 46098 OF 2024 & IA(SR) 46105 OF 2024 IN WP 29680 OF 2010	RANGA REDDY
133	WP/24813/2009 IA 1/2024(Implead Petition) IA 2/2024(Leave Petition) IA 3/2024(L R Petition)	K SOMESWARA KUMAR	GP FOR REVENUE K MURALIDHAR REDDY K MURALIDHAR REDDY (R3) SREENIVASA RAO VELIVELA (R2)	RANGA REDDY
134	WP/5605/2011 IA 1/2011(WPMP 6968/2011)(Fix an Early Date) IA 1/2022(Leave Petition) IA 2/2022(Receive Additional Material Papers) IA 1/2024(Amendment Petition) IA 2/2024(Additional Affidavit)	M SRIKANTH M SRIKANTH	GP FOR LAND ACQUISITION P SARADA (SC FOR BSNL) (R4) R S MURTHY (R11) GP FOR TRANSPORT (R12)	HYDERABAD
135	WP/22195/2011	L SAMEER REDDY	A SRINIVAS REDDY (SC FOR TSRTC) (R7) SC FOR TG MPPS GPPS (R22) GP FOR PANCHAYAT RAJ RURAL DEV (R25) GP FOR TRANSPORT (R23) GP FOR LAND ACQUISITION (R5)	WARANGAL
136	WP/27615/2011	P LAKSHMANA RAO	GP FOR SCHOOL EDUCATION GP FOR REVENUE (R131) K SIDDHARTH RAO (R6) K SIDDHARTH RAO (R7) S NIRANJAN REDDY (R132) HCJ NOTE	HYDERABAD
137	WP/31059/2011	T VIJAY HANUMAN SINGH	GP FOR REVENUE P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R3) GP FOR LAND ACQUISITION (R2)	ADILABAD
138	WP/5763/2012 IA 1/2016(WPMP 48311/2016)(Amendment Petition)	S A V RATNAM	GP FOR LAND ACQUISITION PADMA RAO LAKKARAJU (SC FOR NHAI) (R7) GP FOR ROADS BUILDINGS (R36) PADMA RAO LAKKARAJU (SC FOR NHAI) (R4) S S VARMA (SC FOR NHAI) (R34) GP FOR LAND ACQUISITION (R35) PADMA RAO LAKKARAJU (SC FOR NHAI) (R6) B THIMOTHI(SC FOR PJTSAU) (R33)	HYDERABAD
139	WP/21019/2012	C YADAGIRI	GP FOR LAND ACQUISITION S S VARMA (SC FOR NHAI) (R14) S LAKSHMA REDDY (R13) PADMA RAO LAKKARAJU (SC FOR NHAI) (R2)	NALGONDA